National Company Law Tribunal

Allahabad Bench

CANO. 06/ALD/2018

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 23.01.2018**

NAME OF THE COMPANY: A Shtwinayak Buildrons Pul Utd V/S ROC SECTION OF THE COMPANIES ACT/1& B CODE: U/S 252 (3) of Companies, Ad, 2013.

Sl. NO.

Krishne Dev

Designation

Representation

Signature

2.

CA No. 06/ALD/2018

Sri Udai Chandani, advocate proposed to file Vakalatnama on behalf of the petitioner Company.

The present petition is filed as a fresh case under section 252(3) of the Companies Act, 2013 seeking restoration of its name in the register of ROC, Kanpur.

Registry is directed to make scrutiny of the case. Further the petitioner is instructed to serve a spare copy of the present petition to the Central Govt. Standing Counsel representing the ROC, Kanpur Sri Krishna Dev Vyas, so as to enable him to expedite the filing of report/comment of ROC.

The matter to be listed on 12th February, 2018.

Date: 23/01/2018

Typed by Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)